- Vector Control through effective use of insecticides to interrupt transmission ;
- Anti-larval measures to eliminate mosquito breading through source reduction, application of larvicides and adoption of bio-environmental approaches;
- Infensification of Health education activities to create awareness among the people to prevent Malaria;
- Community involvement in drug distribution and Prohpylactic treatment.

Manufacture of Solar Cells by BEL

*51 SHRI HARAIN PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether the Bharat Electronics Ltd. is taking up the manufacture of terrestrial solar cells;

(b) if so, the details thereof ;

(c) the present production capacity of Bharat Electronics Ltd.;

(d) whether Bharat Electronics.Ltd. also proposes to export solar cells; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES) (SHRI SURESH PACHOURI): (a) to (e). As stated in answer to Lok Sabha Starred Question No. 255 on 10 August, 1994. Bharat Electronics Limited (BEL) entered into an agreement with M/s Spire Corporation, U.S.A. in February 1994 for setting up of facilities for manufacture of solar cells at their unit in Bangalore. The facility is covered under the Electronics Hardware Technology Park (EHTP) Scheme.

In April 1994 BEL had another agreement with M/s Rexor Corporation, U.S.A. for the export of these solar cells. As per this agreement, M/s Rexor Corporation will supply to BEL the raw materials and will buy back the solar cells manufactured with them.

The manufacturing facility has accordingly been installed in 1995. Trial production has also commenced. Samples of manufactured solar cells have been sent to a few reputed laboratories for evaluation. The commercial production will commence upon receipt of test reports.

Production in the first five years of operation is planned as under :-

Year of Operation	Annual Production
1st Year	1.125 MW
2nd Year	1.650 MW
3rd Year	2.000 MW
4th Year	2.250 MW
5th Year	2.250 MW
Total	9.275 MW

The yearly export is likely to reach a level of US \$2 million in the fourth year of operation.

Introduction of Trains

*52 SHRI JITENDRA NATH DAS : Will the PRIME MINISTER be pleased to state :

(a) whether the number of operating trains in North Eastern region is not sufficient keeping in view the passenger traffic there;

(b) if so, whether the Government have any plan to introduce a few more trains there ;

(c) if so, the details thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI) : (a) to (d). The number of trains operating in North Eastern Region is by and large adequate to cater to the passenger traffic offering. The train services both local and to destinations outside the region are being constantly reviewed / streamlined / augmented to meet the changing requirements. During 1995-96, 4 pairs of trains have been introduced, run of two pairs of trains has been extended and frequency of one pair of train has been increased as mentioned below :-

- I. NEW TRAINS :
 - 1. 3045/3046 weekly Express between Guwahati and Howrah.

- 2. 5741/5742 fast passenger between Alipurduar and Siliguri (MG).
- 3. 259/260 passenger between Amguri and Tuli (MG).
- 4. 5665/5666 Express between Guwahati and Lumding.

II. EXTENSION OF TRAINS :

- 1. 4055/4056 Delhi-Lumding Brahmaputra Mail extended to Dimapur.
- 2. 4055A/4056A Guwahati-Lumding Link Express extended to Dimapur.
- III. INCREASE IN FREQUENCY :

The frequency of 3141/3142 Sealdah-New Alipurduar Haldibari has been increased from 6 days to daily.

Further, it is proposed to increase the frequency of New Delhi-Guwahati Rajdhani Express from weekly to triweekly by Jan'96. Push Pull services are also proposed on the Guwahati-New Bongaingaon sector. Progressive gauge conversion would also enable provision of broad gauge services beyond Dimapur towards Tinsukia.

[Translation]

Electoral Rolls

*53 SHRI HARISINH CHAVDA : Will the PRIME MINISTER be pleased to state :

(a) whether complaints have been received regarding the inclusion of foreign national's names in the voter lists in the country;

(b) if so, the details thereof, State-wise; and

(c) the action being taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H.R. BHARDWAJ): (a) to (c). Complaints regarding the inclusion of foreign nationals' names in the voter list are required to be made to the concerned Electoral Registration Authority/Election Commission of India. Such complaints, as and when received by Central Government, are forwarded to Election Commission for appropriate action. [English]

Industrial Growth

*54. SHRI M. V. V. S. MURTHY : SHRI BOLLA BULLI RAMAIAH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether despite a study, 0.4 pc growth during 1994-95 and a robust 14.2 pc growth over the first two months of the current financial year, Indian industry's overall growth remains poor compared with the 1980's :

(b) if so, the main factors responsible therefor ;

(c) whether these facts were revealed by study of the index of industrial productions ;

(d) if so, the details thereof ;

(e) the position of industrial growth in 1995; and

(f) the time by which the industrial growth is likely to increase and efforts being made in this regard ?

THE MINISTER OF INDUSTRY (SHRI K. KARUNAKARAN): (a) to (f). As per the Quick Index of Industrial Production released by Central Statistical Organisation, the overall industrial growth of 8.2% in 1994-95 and 13.3% in April-June, 1995 was higher than the average growth of industrial production during 1980s which averaged 7.8%.

[Translation]

Accidents at Level Crossings

*55 SHRI B. L. SHARMA PREM : SHRI R. SURENDER REDDY :

Will the PRIME MINISTER be pleased to state :

(a) the number of unmanned level crossings in various Railway Zones ;

(b) the number of accidents occured at such level crossings in various parts of the country during each of the last three years ;

(c) the number of persons killed and injured as a result thereof ;